for recruiting technical officers. That is still under examination. We have appointed a special officer for drawing up a scheme and I am afraid I cannot go into the details raised by the hon. Member just now.

SHRI B. K. MUKERJEE: Promotion of the subordinate staff is not a question of detail but of policy. This is a policy to be initiated by the Government.

SHRI K. C. REDDY: I do not quite follow the question.

MR. CHAIRMAN: What he asks is this: Are all the officers going to be recruited directly or will there be promotions from the lower ranks also? You said that these are all matters which are now under consideration.

PROF. G. RANGA: That is what we wanted to hear him say.

SHRI B. K. MUKERJEE: This recruitment is not a matter of detail at all but a matter of policy.

SHRI K. C. REDDY: I can say that promotions will also be there.

MR. CHAIRMAN: Are you satisfied now?

DR. RAGHUBIR SINH: I want to know why these recruitments are not done through the U.P.S.C.

MR. CHAIRMAN: He has already said that they are overburdened.

SHRI K. C. REDDY: Recruitments are not made through the U.P.S.C, because it will involve considerable delay which will be harmful for the satisfactory functioning of these industrial concerns.

*236. [Postponed to the 15th December 1955.1

Number of Goans arrested in conection with the Goa Liberation Movement

*237. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state whether Government are aware of the number of Goans arrested in connection with the liberation movement of Goa since Satyagraha was banned by the Government of India?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Since the suspension of Satyagraha over 150 Goans are reported to have been arrested in Goa on suspicion of nationalist activities. While many of them have been subsequently released, about IOO Goans are still reported to be in jail.

SHRI H. C. MATHUR: May I know whether Government have received any information regarding the inhuman treatment being meted out to these persons in custody and also about the state of general teaporization in the territories?

SHRIMATI LAKSHMI MENON: No, Sir.

SHRI H. C. MATHUR: May I know whether it is a fact that quite a number of people from Daman crossed over to India because of such activities and that they were arrested and sent back to Daman?

SHRIMATI LAKSHMI MENON: No, Sir.

SHRI ANIL K. CHANDA: No, Sir, it is not a fact.

SHRIMATI VIOLET ALVA: Out of the IOO people who are in prison, how many have been convicted and with what type of sentences?

SHRIMATI LAKSHMI MENON: 26 satyagrahis have been sentenced to various terms of imprisonment rang-

ing from 4 to 10 years with fine and 31 Indian prisoners are in Goa.

SHRI ANIL K. CHANDA: May I say, Sir, this question refers to the Goan prisoners in Goan jails and that we do not have any information about the terms of imprisonment imposed on these people?.

SHRI M. GOVINDA REDDY: May I know, Sir, whether Government-have got any machinery or any source for getting information regarding this matter?

SHRI ANIL K. CHANDA: Father Carrano, Redtor of Dom Bosco Institute, is looking after the interests of the Indian prisoners in Goan jails.

SHRI V. K. DHAGE: How many of these are from India?

SHRI ANIL K. CHANDA: They are all Goans; I am not in a position to say as to how many have gone from India.

SHRIMATI VIOLET ALVA: From the same source, can't Government get information about the type of sentences imposed on these people?

SHRI ANIL K. CHANDA: The Father who is looking after the interests of the Indian prisoners is working under very great disabilities.

DIWAN CH AM AN LALL: May I ask whether any arrangements for the defence of these people were made?

SHRI ANIL K. CHANDA: They are Goan citizens, not Indian citizens in Goa.

SHRIMATI VIOLET ALVA: I want to know about the Indians who have been imprisoned in Goa.

SHRI ANIL K. CHANDA: If a separate question is put, I shall supply the necessary information.

SHRI H. C. MATHUR: May I know what steps, if any, have been taken

by the Government of India for the liberation of Goa since Satyagraha was banned by the Government?

to Questions

SHRI ANIL K. CHANDA: For the liberation of Goa?

MR. CHAIRMAN: Liberation of Goan prisoners.

(No reply.)

MR. CHAIRMAN: Nobody answer^ We shall proceed to the next question.

DAMAGE TO INDIAN PAVILION AT THE PAKISTAN INTERNATIONAL INDUSTRIES FAIR

*238. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government of India lodged any protest with the Government of Pakistan against shabby treatment and damage at the Indian pavilion at the Third Pakistan International Industries Fair in Karachi; and
- (b) if so, whether any reply to that protest has been received from the Government of Pakistan?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). Our High Commissioner in Pakistan had several discussions with the Pakistan Government about the demonstrations staged before the Indian Pavilion at the Pakistan International Industries Fair. Some persons were arrested by them in the course of the demonstrations.

SHRI H. C. MATHUR: May I know the cause of the trouble and also the stand that has been taken by the Government of India?

SHRIMATI LAKSHMI MENON: There was a map of India showing Jammu and Kashmir within the Indian territory to which the Pakis-Government objected. They